

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*23**

TO BE ANSWERED ON THE 26TH APRIL, 2016/VAISAKHA 6, 1938 (SAKA)

FILES ON NETAJI

***23. DR. SHRIKANT EKNATH SHINDE:
SHRI VINAYAK BHAURAO RAUT:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has released the second batch of declassified files relating to Netaji Subhas Chandra Bose in the recent past;

(b) if so, the details thereof;

(c) whether there is any guidelines regarding the purpose for which information available on these files are to be used by the public; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*23
FOR 26.04.2016.**

(a) to (d): Yes, Madam. Government of India has released and put in public domain i.e. www.netajipapers.gov.in 50 declassified files pertaining to the period 1956 to 2009 in second batch on 29th March, 2016 to meet the public demand to access these files and facilitate scholars to carry out further research on Netaji. The access of these files to the public is in accordance with the provisions of the Public Records Act, 1993 and the Public Records Rules 1997.
